

**Return of Security Deposits to Consumers by DESU**

1900. SHRI N. TOMBI SINGH:  
SHRI JAGPAL SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether the Delhi Electricity Undertaking (DESU) takes years to refund the security deposits made by the consumers during their life-time for domestic power supply to their widows;

(b) if so, the reasons therefor;

(c) the number of such cases pending at the DESU, Shankar Road Office, New Delhi since 1989 particularly from the Rehabilitation Colonies like East Patel Nagar; and

(d) the immediate steps being taken to ensure refunds being made to the widows concerned, who had made repeated representations and verbal submissions over this long period?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) to (d). According to DESU, a well defined procedure already exists for the transfer of electricity connections and refund of security deposits to the widows within a reasonable time after completion of the prescribed commercial formalities. Appropriate action is taken whenever any specific case of undue delay or harassment to the consumer is brought to the notice of DESU. No such case is reported to be pending since 1989 in Shanker Road Office of DESU, which also caters to the consumers of East Patel Nagar.

**Over Bridges in Kanpur District**

1901. SHRI KESHARI LAL: Will the

Minister of RAILWAYS be pleased to state:

(a) the number of over bridges proposed to be constructed on railway tracks of Kanpur city and its rural areas;

(b) the time by which the construction work of over-bridges of Kanpur rural area would start and the expenditure to be incurred thereon; and

(c) the time which these works are likely to be completed?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) One overbridge in replacement of level crossing No. 79 on Grand Trunk Road has been sanctioned in Railway's works programme of 1990-91 on sponsoring by the State Government. The Railway has not so far received firm proposal for any other road overbridge in Kanpur rural areas from the State Government.

(b) The work will be taken up for execution after finalisation of the scheme as well as the estimate for the bridge approaches by the State Government.

(c) As the work is still in the planning stage, the time for its completion has not been fixed so far.

[*Translation*]

**Samastipur-Darbhanga Railway Line**

1902. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state the names of the places and the nature of work completed or is in progress in regard to the construction of broad gauge line between Samastipur and Darbhanga and the amount spent from the total allocations made during the current budget year, item-wise?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Work prepara-